

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-08/2013/ 45L /RC Dated 16.09.2014

The Hon'ble Gauhati High Court has been pleased to amend Serial No. 1 of Appendix 'A' of "The Gauhati High Court Guest House Rules, 2013" in the following manner with immediate effect:

Sl. No.	Occupant	Rent
1.	<p>(a) Hon'ble Chief Justice and Sitting Judges of Gauhati High Court—with their Lordships' spouses and dependents.</p> <p>(b) Sitting Hon'ble Chief Justices and Judges of Supreme Court of India with their spouses and dependents.</p> <p>(c) Persons declared as <i>Guest of Gauhati High Court</i> by Hon'ble the Chief Justice.</p> <p>(d) Retired Hon'ble Chief Justice and Judges of Gauhati High Court.</p> <p>(e) Spouse and dependants of Retired Chief Justices and Judges of Gauhati High Court.</p> <p>(f) Sitting Judges of other High Courts on private visit with spouses and dependant family members.</p>	<p>Except the stay of Hon'ble Judges of the Gauhati High Court on official visit, a sum of Rs. 150/- per day besides the actual expenses incurred for food, be charged from all the occupants mentioned in this category.</p>

By Order,

Sd/- M.K. Bhattacharjee,
REGISTRAR GENERAL

Memo No. HC.XI-08/2013/452-471/RC Dated 16.09.2014.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110001.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar General, High Court of _____, _____.
7. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
8. The Registrar –cum- Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.

Contd.....

9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. (He is requested to furnish a copy of this Notification to the Hon'ble Judges available at the station.)
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (He is requested to furnish a copy of this Notification to the Hon'ble Judges available at the station.)
12. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
13. The OSD, Gauhati High Court, Guwahati.
14. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. (He is requested to publish the notification in the next issue of the official Gazette and send at least 5 (five) copies to the undersigned after publication.)
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr/Mrs. Justice _____
Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), _____, Gauhati High Court,
Guwahati.
19. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above
notification in the High Court Website.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

15-09-21